GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE. COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1396 TO BE ANSWERED ON THE 12TH FEBRUARY. 2019

IMPLEMENTATION OF KALIA SCHEME

1396. SHRI C. MAHENDRAN: SHRI J.J.T. NATTERJEE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is planning to implement Krushak Assistance for Livelihood and Income Augmentation (KALIA) in all the States;
- (b) if so, the details thereof;
- (c) whether it is a support scheme whose primary targets are small farmers, cultivators and landless agricultural labourers;
- (d) if so, the details thereof;
- (e) whether the scheme involves payments to encourage cultivation and associated activities; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (f): The Government with a view to augment the income of small and marginal farmers has announced a new Central Sector Scheme, namely, "Pradhan Mantri Kisan SAmman Nidhi (PM-KISAN)". Under the Scheme, financial benefit of Rs.6000/- per year will be provided to all small and marginal land holding farmer families across the country, subject to certain exclusion, and having cultivable land upto 2 hectare. This financial benefit will be provided in 3 equal instalments of Rs.2000/- each every four months in a financial year. The Scheme takes effect from 01.12.2018. The scheme aims to supplement the financial needs of the farmers in procuring various inputs to ensure proper crop health and appropriate yields, commensurate with anticipated farm income.
